

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 118
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce
v.

..... Petitioners/Applicant

M/s. Sonear Industries Ltd. & Anr.

..... Respondents

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(Liq.)

Order delivered on 25.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the respondent

Mr. Prateek Kushwaha, Adv. for Liquidator.
Mr. Anirudh Bakhru, Mr. Ayush Puri, Advs.

ORDER


Due to paucity of time matter could not be taken up.

List on 30.03.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

25.02.2020
Ritu Sharma



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)